

C.A.No. 7417 OF 2001

ITEM No.21

Court No. 3

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.7417/2001

M/S. WHIRLPOOL OF INDIA LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(Prayer for interim relief with IA 1 for impleadment)

Date : 31/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Dr.AM Singhvi,Sr.Adv.
M/s Subramonium Prasad.,S.Narula,
Sunil Dalal,Advs.

For Respondent (s) Mr.Mukul Rohtagi,ASG
Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....J
.SP2

The case is adjourned for four weeks for filing
reply.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master